

31.12.1969 and had sought rehabilitation assistance, had been resettled in different States by 31.12.1969, except for 5,121 families who were in relief camps awaiting rehabilitation, apart from 3,997 families of the Permanent Liability Category.

4. A fresh influx started in 1970 and the problem relating to the small number of families awaiting rehabilitation, as mentioned in paragraph 3, got merged with the problem of the fresh influx. The process of movement of families from the camps and their rehabilitation in different States has been continued in respect of the families who were awaiting rehabilitation as on 1.1.1970 as well as for the fresh influx of families.

5. A number of schemes already undertaken for rehabilitation in agriculture in various States were continued, viz. Betul, Sarguja and Panna Projects in Madhya Pradesh, Chanda Project in Maharashtra, Isagaon Project in Andhra Pradesh and Sindhanur Project in Mysore, as well as the Dandakaranya Project and the schemes in Andaman and Nicobar Islands.

6. An appeal has been made to the State Governments to make available additional land to meet the vastly increased requirements of the fresh influx in 1970. Certain schemes suggested by the State Governments are under consideration.

7. Pattern schemes authorising the State Governments to give loans to displaced persons for small trades and business and for housing have been continued. Priorities and concessions for employment in Central Government offices and facilities for technical training, with stipends, have been continued. Other schemes for rehabilitation such as resettlement in industrial units under the auspices of the State Government are also being continued.

**Distribution of Imported Tractors to State and their Price**

2484. SHRI K. SURYANARAYANA : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of Agricultural tractors imported from various countries during the period 1968-71 March ;

(b) the allotment made to various States and the agency through whom the imported tractors were sold during the said period ; and

(c) the imported price and the net amount collected from the purchasers for each variety of tractors ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE) : (a) During the period 1968-71, the following agricultural tractors were imported/shipped :-

Name of country	No. of tractors imported/shipped
U. S. S. R. ...	9,000
Czechoslovakia ...	10,452
Romania ...	3,290
G. D. R. ...	1,998
Poland ...	3,200
Yugoslavia ...	650
U. K. ...	1,050
<b>Total</b>	<b>29,640</b>

(b) A statement showing the allotments of tractors imported/being imported made to various States from 1968-1969, so far, is laid on the Table of the House [Placed in Library. See No. LT-445/71]. These tractors were distributed mostly through the agency of the State Agro-Industries Corporations set up in the various States. However, in certain cases tractors were sold through the National Agricultural Co-operative Marketing Federation and certain indigenous manufacturers who have imported and assembled them.

(c) A statement showing the import price of various types of tractors imported/being imported is laid on the Table of the House. [Placed in Library. See No. LT-455/71].

As regards the sale prices of imported tractors charged by the various State Agro-Industries Corporations and the National Agricultural Co-operative Marketing Federation, it may be stated that there is no fixed all-India sale price of imported tractors and it differs from State to State. However, the sale price charged is fixed by the State Trading Corporation on the following basis :-

The tractors along with standard accessories and spares are not to be sold by the business associated to actual users at a price exceeding the ceiling selling price to be calculated by them as under :-

(i) c. i. f. value.

plus (ii) Handling, clearing, port and other miscellaneous charges at actuals subject to a ceiling of 3% on the c. i. f. value, cartage, packing lashing and wagon incidentals, etc. outside the port into the rail-head are allowed at actuals additionally.

(iii) Customs duty and Port Trust Charges at actuals.

(iv) A margin of 20% on c. i. f. value in the case of DT-14-B tractors and 16½% in case of all other types of tractors is allowed on c. i. f. value. This margin includes SPC's margin at 1½% on c. i. f. value.

These margins cover financial and overhead expenses and are kept at minimum possible level.

The price as calculated above is ex-godown port price and the business associates are allowed to charge additionally from customers Rs. 150/- to cover cost of check up fixing up tyres and tubes, making alignment, charging of battery, changing oils, fuel lubrications, removing dents, fitting the canopy, if any, fixing up the hydraulic lift assembly, minor painting and running testing and other jobs for making the tractors road-worthy for tractors upto 50 h.p. and at actuals for tractors where h.p. Sales tax and other local taxes are allowed at actuals. In case of Zetor s.k.d. tractors, an amount of around Rs. 500/- is allowed to be added for assembling, painting and testing, etc.

In the case of imported tractors sold by the indigenous manufacturers, the prices are fixed on the basis of the reports submitted by the Cost Accountants which are considered by an Inter-Ministerial Committee and on their recommendations accepted by Government.

#### Five-Year Strike-free Period to check losses in Public Sector

2485. SHRI S. N. MISRA : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the steps Government are taking to put an end to losses incurred in the Public Sector by persistent strikes and labour troubles ;

(b) whether Government contemplate 5 years strike-free period for production ; and

(c) if not, the reasons therefor ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) Measures for improving industrial relations through appropriate changes in the existing laws and practices are under Government's consideration in consultation with the various interests concerned.